

**THE HIGH COURT OF MANIPUR  
AT IMPHAL**

**NOTIFICATION**

**14<sup>th</sup> February, 2018**

No. HCM/E-43/2016-Estt./Pt.-I/Vol.-IVA/ It is hereby notified  
that the opening of financial bid for tender No. HCM/E-43/2016-Estt./Pt.-I/Vol.-  
IVA, for procurement of UPS for the Sub-ordinate Courts and DLSA in Manipur  
State Judiciary under Phase-II of eCourts project will be on **Friday the 16<sup>th</sup>  
February, 2018 at 13:00 hrs.**

  
(Yumkham Rother)  
Central Project Coordinator